

सूचना नहीं दी जाती है। महोदय, एक पत्रकार सारे जहां का दर्द लिए घूमता है, लेकिन उसकी services की कोई गारंटी नहीं है। वह बेरोजगार हो जाता है, तो कोई उसका फोन नहीं उठाता है। येलो जर्नलिज्म करने वाले लोग यह कहते हैं और गंदी राजनीति करने वाले लोग भी यह करते हैं, लेकिन जब उसके दुर्दिन होते हैं और वह पत्रकार किसी नेता को फोन करता है, तो वे उसका फोन भी नहीं उठाते हैं। महोदय, हम कहना चाहते हैं कि इन पत्रकारों के लिए एक तो services की गारंटी नहीं है, गांव, मुफसिल से लेकर, जिला, सेंटर तक पुलिस उसको डंडे मारती है। हरियाणा में क्या हुआ? हरियाणा में पुलिस उस बाबा को मेहमान की तरह बिठाकर जेल में ले जाती है और उसको चार दिन तक मौका दिया जाता है कि गुंडों को ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Your time is over.

श्री अली अनवर अंसारी : नहीं, हमारा टाइम दूसरे लोगों ने लिया है।

श्री उपसभापति : वे बोल चुके हैं।

श्री अली अनवर अंसारी : एक पत्रकार जो है, उसको लाठी से मारा गया। वह उस बाबा के कुकर्म का पर्दाफाश करके देश को दिखाने के लिए गया था, वहां हुई भगदड़ में एक पत्रकार की जान चली गई, एक आई.सी.यू. में भर्ती रहा और दर्जनों लोग लाठियों से घायल हुए ...(व्यवधान)...

श्री उपसभापति : हो गया है।

श्री अली अनवर अंसारी : लेकिन उनकी सुध लेने वाला कोई नहीं है। इस प्रोफेशन को रेग्युलेट करने के लिए कोई व्यवस्था सरकार की तरफ से होनी चाहिए।

श्री उपसभापति : अली अनवर अंसारी जी बैठिए।

श्री के.सी. त्यागी (बिहार) : उपसभापति जी, मैं स्वयं को इससे संबद्ध करता हूं।

डा. अनिल कुमार साहनी (बिहार) : उपसभापति जी, मैं स्वयं को इससे संबद्ध करता हूं।

Scrapping of One-Stop Crisis Centres under Nirbhaya Project

DR. T.N. SEEMA (Kerala): Mr. Deputy Chairman, Sir, it was reported in the media that the Prime Minister's Office has shut down One-Stop Crisis Centres under the Ministry of Women and Child Development. It was to provide legal, police, medical and psychological support service to survivors in distress under one roof. One such centre at each district was proposed, costing ₹ 250 crore in total. The project was conceived in the aftermath of the Nirbhaya case on the recommendation of Justice Verma Committee, considering the inadequacy of existing facilities. Now the PMO has come out with an argument that this project is unnecessary and the services can be provided under the existing facilities. But what is the reality? Where are the hospitals which have trauma case centres to address the issues of rape victims in this country?

How many woman police stations do we have in the country? How many women police stations are linked with helpline? What an irresponsible and insensitive attitude of the Government at a time when there is an alarming increase in the violence against women! We have discussed about the incident happened on the last Friday. A circular and a concept paper on the One-Stop Crisis Centre was published on the website by the Ministry of Women and Child Development on the 30th June. It was to invite suggestions and comments from the public on the One-Stop Crisis Centre. That means the Ministry had already started working on that project. Then how does the PMO come out with an argument and deny or cancel a project which has already started functioning? It was included in the hon. Finance Minister's Budget Speech, for which fund has already been earmarked. If the Prime Minister has to decide on every project which is even under the Ministry of Women and Child Development, then what is the need of the Ministry of Women and Child Development? खत्म कर दो, उसको भी खत्म कर दो। it is only one week to 16th December, the tragic Nirbhaya day. What has happened in the last two years? Nothing, Sir. What steps have they taken in the last seven months? Can they say it in the House what those steps are? The earlier UPA Government announced ₹1,000 crores for Nirbhaya Fund. Nothing happened. They couldn't spend a single rupee from that Fund. Now it is the turn of the NDA Government to fool women in this country. I urge upon the Government, through you, Sir, that the hon. Prime Minister should clarify the PMO's decision and assure this House that this anti-women move will be taken back.

SHRI SITARAM YECHURY (West Bengal): Sir, I associate myself with the issue raised by the hon. Member.

SHRI ANANDA BHASKAR RAPOLU (Telangana): Sir, I also associate myself with the issue raised by the hon. Member.

SHRI JESUDASU SEELAM (Andhra Pradesh): Sir, I also associate myself with the issue raised by the hon. Member.

श्री अली अनवर अंसारी (बिहार) : सर, हम इनके उल्लेख से स्वयं को सम्बद्ध करते हैं।

श्रीमती नाज़नीन फारुख (असम) : सर, मैं इनके उल्लेख से स्वयं को एसोसिएट करती हूँ।

डा. विजलक्ष्मी साधो (मध्य प्रदेश) : महोदय, मैं इनके उल्लेख से स्वयं को सम्बद्ध करती हूँ।

SHRI TAPAN KUMAR SEN (West Bengal): Sir, I also associate myself with the issue raised by the hon. Member. We want a reply from the Government.

SHRI HUSAIN DALWAI (Maharashtra): Sir, I also associate myself with the issue raised by the hon. Member.

श्री सतीश चन्द्र मिश्रा (उत्तर प्रदेश) : सर, हम इनके साथ एसोसिएट करते हैं।

सर, पिछले तीन हफ्ते से यह मांग उठ रही है कि मंत्री महोदय यहां आकर जवाब दें। पूरा सेशन निकलने वाला है। जवाब देने के लिए संसदीय राज्य मंत्री जी आते रहते हैं और कहते हैं कि हम उनको ढूंढ़कर लाएंगे। कब वे उनको ढूंढ़कर लाएंगे?

MR. DEPUTY CHAIRMAN: Okay, Misraji, that is correct. Mr. Parliamentary Affairs Minister, the reply of the hon. Minister of Women and Child Development is, actually, pending, and it was promised that the reply would be there. I think, when she replies, this point also can be addressed. Now, Shri Derek O'Brien. ...*(Interruptions)*... I have problem with time. ...*(Interruptions)*... Why do you speak about Tamil Nadu now? That is not proper. ...*(Interruptions)*... Nothing will go on record. ...*(Interruptions)*... Don't bring in State politics always. It is a national issue. Now, Shri Derek O'Brien.

Attack on churches in East Delhi, Madhya Pradesh and Chhattisgarh

SHRI DEREK O'BRIEN (West Bengal): Sir, with sixteen days to go for Christmas, I am saddened, I am horrified, and I am angry. We are all familiar with the basic details of what happened last week in East Delhi and this was pretty obvious because I, actually, went to that Church a few days later, and there was also an all-faith demonstration held in front of the Police Headquarters. There is a SIT which has been set up. But to casual observers, if you go there, you can make out that the attack at the St. Sebastian Church of Dilshad Garden was a case of targeted arson, malicious intent and devious timing, all the three. Sir, it is not a coincidence that the Chairman of the Rajya Sabha, at the beginning of this Session, had already allowed us a full-fledged discussion, which is coming up next week, on the increasing communal incidents in the country. What happened that day was just one incident, when kerosene was thrown around the four corners of the entire Church, and it was burnt down. The timing is devious. This is not an isolated incident because a similar thing happened in Madhya Pradesh and Chhattisgarh, and the minority of the minority communities, the Christian community, is being targeted. There are my friends here from the BJD of Odisha and the AIADMK of Tamil Nadu. I hope they will stand up today and speak with one voice. I hope they will stand up with us and not hide behind any curtain. Sir, the best example to follow is the simple example where you have States which have handled this communal peace and harmony better. I am told that the Home Minister is coming to make a statement this afternoon on the unfortunate incident that happened in a taxi. I hope the Home Minister would also come and make a statement on this dastardly act in this Church in Delhi. Sir, when I spoke to members of the Christian community, they told me that in the context of what is happening in India, this is a small